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Title: Introduction of the Constitution (Amendment) Bill, 2012 (Amendment of Article 214).

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

सभापति महोदय : प्रश्न यह है:

"कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए। "

प्रस्ताव स्वीकृत हुआ।

SHRI JAI PRAKASH AGARWAL : Sir, I introduce the Bill.

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